

\202

SLP(C)No. 13612-13614 OF 2001

ITEM No.51

Court No. 3

SECTION XI
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.13612-13614/2001

(From the judgement and order dated 25/10/1999, 23/10/2000 &
26/02/2001 in CMWP 3281/92, CMRA 84921/99 & CMRA 93771/00 of
The HIGH COURT OF JUDICATURE AT ALLAHABAD)

BHARAT LAL BARANWAL

Petitioner (s)

VERSUS

VIRENDRA KUMAR AGARWAL

Respondent (s)

(With Appln(s). for c/delay in filing SLP)

Date : 11/03/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.N. KHARE
HON'BLE MR. JUSTICE ASHOK BHAN

For Petitioner (s) Mr. T.N. Singh,Adv.

For Respondent (s) Mr. RB Mehrotra, Sr.Adv.
Dr. I.B Gaur,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
As prayed, let a rejoinder affidavit be filed
within four weeks. List thereafter.

.SP1

(Alka Dudeja)
Court Master

(S. Krishnan)
Court Master